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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid on the Table.

Shri Vilasrao Deshmukh.

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF PANCHAYATI RAJ (SHRI VILASRAO DESHMUKH): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Department of Land Resources, Ministry of Rural Development for the year 2011-2012.

(Placed in Library, See No. LT 4383/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): On behalf of Shri Dinsha Patel, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru Aluminium Research Development and Design Centre, Nagpur, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Aluminium Research Development and Design Centre, Nagpur, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4384/15/11)

इस्पात मंत्रालय के राज्य मंत्री (श्री बेनी प्रसाद वर्मा): अध्यक्ष महोदया, मैं संविधान के अनुच्छेद 151(1) के अंतर्गत मार्च, 2010 को समाप्त हुए वर्ष के लिए स्टील अथॉरिटी ऑफ इंडिया लिमिटेड तथा राष्ट्रीय इस्पात निगम लिमिटेड--कॉरपोरेट सामाजिक उत्तरदायित्व की निष्पादन लेखा--परीक्षा के बारे में भारत के नियंत्रक-महालेखापरीक्षक--संघ सरकार (वाणिज्यिक) के प्रतिवेदन (2010-11 का संख्याक 27) की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT 4385/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI HARISH RAWAT): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Food Processing Industries for the year 2011-2012.

(Placed in Library, See No. LT 4386/15/11)

संचार और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री सचिन पायलट): अध्यक्ष महोदया, मैं भारतीय डाकघर अधिनियम, 1898 की धारा 74 की उपधारा (4) के अंतर्गत भारतीय डाकघर (दूसरा संशोधन) नियम, 2011 जो 19 जनवरी, 2011 के भारत के राजपत्र में अधिसूचना संख्या सा.का.ि.न. 37(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT 4387/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH): I beg to lay on the Table:-

- (1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (Commercial) (No. 28 of 2010-11)-Performance Audit of ONGC Videsh Limited-Joint Venture Operations for the year ended March, 2010 under Article 151(1) of the Constitution.

(Placed in Library, See No. LT 4388/15/11)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Oil Industry Development Board, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Oil Industry Development Board, New Delhi, for the year 2009-2010.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 4389/15/11)

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 2009-2010.

(ii) Annual Report of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon..

(Placed in Library, See No. LT 4390/15/11)

(b) (i) Review by the Government of the working of the Oil India Limited, Dibrugarh, for the year 2009-2010.

(ii) Annual Report of the Oil India Limited, Dibrugarh, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 4391/15/11)

(5) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(6) A copy of the Notification No. G.S.R. 14(E) (Hindi and English versions) published in Gazette of India dated 12th January, 2011, containing corrigendum to the Notification No. G.S.R. 99(E) dated 24th February, 2010 issued under the Essential Commodities Act, 1955.

(Placed in Library, See No. LT 4392/15/11)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI ASHWANI KUMAR): On behalf of Shri K.C. Venugopal, I beg to lay on the Table a copy of the Joint Electricity Regulatory Commission for State of Goa and Union Territories (Procurement of Renewable energy) Regulations, 2010 (Hindi and English versions) published in Notification No. JERC-14/2010 in Gazette of India dated 15th December, 2010 under Section 179 of the Electricity Act, 2003, together with a corrigendum thereto published in Notification No. JERC-19/14/2010 dated 19th February, 2011.

(Placed in Library, See No. LT 4393/15/11)
